THE HIGH COURT OF MEGHALAYA SHILLONG

NOTIFICATION

Dated, Shillong 16th February, 2018

No. HCM.II/184/2015/444: Hon'ble the Chief Justice in exercise of the powers under Rule 7 (B) 5 of High Court of Meghalaya Rules, 2013, is pleased to transfer and post Shri Albert W. Lanong, Judicial Magistrate First Class, West Khasi Hills District, Nongstoin as Joint Registrar-cum-Officer-on-Special Duty in Chief Justice's Secretariat, High Court of Meghalaya, Shillong w.e.f 8th February, 2018.

By order

REGISTRAR GENERAL

MemoNo.HCM.II/184/2015/444-A

Copy for information to:-

Dated, Shillong 16th February, 2018

- 1. The Joint Registrar cum Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
- 2. The Private Secretary to Hon'ble Mr. Justice Sudip Rajan Sen, Judge, High Court of Meghalaya, Shillong.
- 3. The Secretary to the Government, Law Department, Shillong
- $4. \ \ The \ Accountant \ General \ (A\&E), Meghalaya, Shillong.$
- 5. Shri Albert W. Lanong, Judicial Magistrate First Class, West Khasi Hills District, Nongstoin, for information and necessary action.
- 6. The Treasury Officer, Shillong/Nongstoin.
- 7. The District and Sessions Judge, Shillong / Jowai / Nongpoh /
 Tyra / Nongstoin / Williamnagar/Ampati for information.
- 8. The System Analyst, High Court of Meghalaya, Shillong, to upload the Notification in the Official Web-site
- 9. Office file

REGISTRAR GENERAL